

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.9
TO BE ANSWERED ON 15.12.2017

Coastal Zone Management Plan

9. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the present status of the Coastal Zone Management Plan (CZMP) in respect of Coastal States/UTs in the country;
- (b) the programmes/projects proposed to be taken up under the CZMP in each of the coastal States/UTs;
- (c) whether Government has taken the view of the State Governments/UTs concerned in this regard; and
- (d) if so, the details thereof and if not, the time by which this process is likely to be completed; and
- (e) whether the National Green Tribunal rapped the Ministry for the delay in finalising a detailed status report on CZMP for 13 States and UTs and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The Coastal Zone Management Plans (CZMPs) under the provisions of the Coastal Regulation Zone Notification, 2011 have not been finalised except with respect to Lakshadweep.
- (b) An assessment of programme / projects can be made after the CZMPs are finalised as per CRZ Notification, 2011.
- (c) & (d) The Ministry of Environment, Forest and Climate Change undertakes regular consultations with the State Government/ Union Territories.
- (e) The National Green Tribunal has shown its concerns for expeditious finalisation of the draft Coastal Zone Management Plans, as per CRZ, 2011 Notification.
